2016 IN THE HIGH COURT AT CALCUTTA APPELLATE SIDE

No. 1526 - A

Dated, Calcutta, the 28th March, 2016

From: Subhasis Dasgupta,

Registrar (Judicial Service), High Court, Appellate Side,

Calcutta.

To:

1) The District Judge of all Districts Including Andaman & Nicobar Islands,

2) The Chief Judge, City Civil Court, Calcutta,

3) The Chief Judge, City Sessions Court, Calcutta,

4) The Chief Judge, Presidency Small Causes Court, Calcutta,

5) The Secretary, Judicial Department, Govt. of West Bengal,

6) Director, West Bengal Judicial Academy.

Sub.: Filling up of the post of Registrar in Armed Forces Tribunal, Regional Bench, Mumbai under Ministry of Defence, Government of India.

Sir,

With reference to the subject captioned above, I am directed to inform that a Vacancy circular bearing F.No. 1(49)/2009/AFT/PB/Adm-II dated 02.03.2016 as received from the Ministry of Defence, Government of India, inviting application for the post of Registrar, Armed Forces Tribunal, Regional Bench, Mumbai, on deputation basis/re-employment on contract, has been **uploaded** in the website of the Hon'ble Court at Calcutta (www.calcuttahighcourt.nic.in) for information of the Officers of State Government/High Courts/District Courts fulfilling the eligibility criteria as mentioned in the said circular.

As such, I am to request you to inform the eligible and willing judicial officers to visit the said website and download the content and forward the filled in application (in prescribed format) and a 'Certificate of authentication' along with other requisites, if any sought for, so as to reach the Office of the undersigned on or before **2nd April**, **2016** for onward transmission of the same direct to the appropriate authority.

Yours faithfully,

Registrar (Judicial Service)

(4) PA to W R(JS)

GOVERNMENT OF INDIA MINISTRY OF DEFENCE ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

West Block-VIII R.K. Puram, Sector-I, New Delhi – 110 066

F. No. 1(49)/2009/AFT/PB/Adm-II

Dated: 02nd Mar 2016

CIRCULAR

Applications are invited for filling up of the post of Registrar in the Armed Forces Tribunal, Regional Bench, Mumbai on deputation basis/re-employment on contract basis for a period of one year from suitable candidates who fulfill the following eligibility conditions:-

Name of the Post	No of Post	Pay Scale (Rs.)	Eligibility conditions
Registrar	01 Group A' Gazetted General 'Central Service	(Pay Band – 4) Rs.37400 – 67000 + Grade Pay Rs. 8700/-	(i) For Deputation: Officers of Central Government or State Government or Supreme Court or High Courts or District Courts or JAG Branches of Army, Navy & Air Force and such other similar institutions, possessing a degree in law and holding:
	Non- Ministerial		 (a) Analogous post on regular basis in the parent cadre. (b) A post in the Pay Scale of Pay Band-3 (Rs. 15600-39100/- + Grade Pay Rs. 7600/-) with a minimum of five years regular service in that grade.
			(ii) For re-employment on contract basis. Officers with similar qualifications and eligibility as for deputation.

- 2. The pay of the officer selected on deputation basis will be governed by DoP&T O.M. No. 6/8/2009-Estt (Pay-II) dated 17.06.2010, as amended from time to time.
- 3. The maximum age limit for appointment on deputation shall be 56 years as on the closing date for receipt of applications.
- 4. The maximum age limit for the re-employment on contract basis is 64 years. The gross pension will be reduced from the pay fixed.

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- 5. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other Government Organization/Department shall ordinarily not exceed *three years*:
- 6. The application (s) in the prescribed Proforma (Annexure I) of the eligible officer(s) who can be spared in the event of their selection may be forwarded to the Principal Registrar, Armed Forces Tribunal, Principal Bench, by the Departments latest by 18th Apr 2016 (Monday) along with photo copies of the annual confidential reports for the last five years of the candidates alongwith Vigilance Clearance Certificate.
- The applicant (s) interested in applying, for the post of Registrar on re-employment on contract basis may send their application (s) directly by the aforesaid date along with all the relevant 'documents' like PPO, Date of Birth Certificate; LLB Certificate, Experience Certificate etc.

(G. P. Mogha) Principal Registrar

Englosure: Annexure-1

Distribution.

- 1. All Ministries and Departments of Government of India.
- 2. Registrar General, all High Courts in India.
- 4: Principal Registrar, Central Administrative Tribunal, New Delhi,
- 5. AFT, Principal Bench, New Delhi Website.
- 6 Guard File.
- 7. Registrar, Armed Forces Tribunal, Regional Bench, Mumbai for information and with request for circulation to all concerned locally from their end with advice that applications may be forwarded by such local officials directly to AFT, Principal Bench, by the due date

Copy to

N.O.O.

Copy to

- 1 PRS to Hon'ble Chairperson for kind information of Hon'ble Chairperson
- PS to Principal Registrar

(G.P. Mogha) Principal Registrar

(Annexure-I)

BIO-DATA PROFORMA

- Post applied for
- 2. Name (in capital letters)
- 3. Whether belongs to SC/ST category
- Age and date of birth
- Present Pay Band with Grade Pay
- 6. Present designation & Ministry/department along with date of appointment to the grade
- 7. Post held substantively and date of regular Appointment in that Pay Band/Grade Pay
- 8. Educational Qualifications
- 9. Training/Experience, if any
- 10. Any other special qualification or experience
- 11. Date of return from the last deputation, if any
- 12. Residential Address
- 13. Contact number
- 14. Any other information

Signature

Date

Section/Place of Posting

Tele No

Through.

Controlling Officer